

Amratben Ramanbhai Solanki Versus Vs State of Gujarat & Ors.

Court: Gujarat High Court

Date of Decision: Jan. 13, 2025

Acts Referred: Code of Criminal Procedure, 1973 " Section 207, 313, 372
Indian Penal Code, 1860 " Section 114, 436, 504, 506(2)

Hon'ble Judges: A.Y. Kogje, J; Samir J. Dave, J

Bench: Division Bench

Advocate: A B Patel, L. B. Dabhi

Final Decision: Dismissed

Judgement

Witness No.,Exh. No.,Name of Witness

1,12,Amratben Ramanbhai Solanki

2,14,Naynakumari Mohansinhji Rajput

3,16,Dashrathbhai Kanubhai Bhoi

4,18,Vishnubhai Ramanbhai Patel

5,20,Salimmiya Kalumiya Malek

6,22,Dineshbhai Chhotalal Barot

7,23,Arjunbhai Gandabhai Parmar

8,25,Udabhai Kulabhai Jadav

9,29,Rameshchandra Aatmaram Vaghela

10,31,Rameshchandra Bhemsinh Dhabhi

10,36,Report of FSL.